

**Government of Jammu and Kashmir**  
**Department of Law, Justice and Parliamentary Affairs.**  
**(Judicial Administration Section)** Civil Secretariat,  
**Jammu/Srinagar.**

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Subject:- Allocation of Departments amongst Law Officers in the Jammu Wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh.

**Government Order No. 5933 -JK(LD) of 2021.**  
**Dated. 27 - 12- 2021.**

In supersession to all the previous orders issued on the subject from time to time, the following distribution of litigation work amongst the Law Officers in Jammu Wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh is ordered as shown against each:-

| S.No. | Name of the Law Officer and Designation S/Shri | Department allocated   |
|-------|--|--|
| 1.    | S.S.Nanda,<br>Sr. Additional Advocate General  | i. Jammu Muncipal Corporation.<br>ii. Revenue Department.<br>iii. Jammu Development Authority.<br>iv. Haj And Auqaf  |
| 2.    | Ravinder Gupta,<br>Additional Advocate General | i. Public Works(R&B) Department.<br>ii. Housing and Urban Development Department.<br>iii. Industries and Commerce Department.<br>iv. Geology and Mining Department.<br>v. Rural Development Department.<br>vi. J&K Projects Construction Corporation.<br>vii. J&K Building & other Conustruction Workers Welfare Boad<br>viii. J&K Housing Board |
| 3.    | Amit Gupta<br>Additional Advocate General      | i. Health and Medical Education Department.<br>ii. School Education Department.<br>iii. Power Development Department.<br>iv. Jammu and Kashmir Power Development Cooperation.<br>v. Jammu Power Distribution Cooperation Limited<br>vi. Department of Law, Justice and Parliamentary Affairs.  |

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|     |   | vii. Jammu and Kashmir Services Selection Board.<br>viii. Economic Reconstruction Agency.   |
| 4.  | Raman Sharma,<br>Additional Advocate General        | i. Home Department.<br>ii. Anti Corruption Bureau.<br>iii. Jammu and Kashmir Crime Branch<br>iv. All Un-lawful Activities (Prevention) Act Appeals.   |
| 5.  | Ranjit Singh Jamwal,<br>Additional Advocate General | i. Tourism Department.<br>ii. Jammu and Kashmir Tourism Development Corporation.<br>iii. Jal Shakti Department.<br>iv. Skill Development Department.<br>v. Election Department.   |
| 6.  | Vishal Bharti<br>Deputy Advocate General            | i. Agriculture Production & Farmers Welfare Department.<br>ii. Horticulture Department.<br>iii. Disaster Management Relief Rehabilitation & Reconstruction Department.  |
| 7.  | K.D. S Kotwal<br>Deputy Advocate General            | i. Cooperative Department.<br>ii. Youth Services and Sports Department.<br>iii. Jammu and Kashmir Sports Council<br>iv. Animal, Sheep Husbandary & Fisheries Department<br>v. Social Welfare Department<br>vi. Estates Department |
| 8.  | Dewakar Sharma,<br>Deputy Advocate General          | i. Transport Department.<br>ii. Jammu and Kashmir Road Transport Corporation.<br>iii. Cable Car Corporation.<br>iv. Floriculture including Gardens and Parks.<br>v. Labour and Employment Department.                             |
| 9.  | Sunil Malhotra<br>Government Advocate.              | i. Information Department.<br>ii. Higher Education.<br>iii. Information Technology Department.<br>iv. SIDCO.<br>v. SICOP.<br>vi. Horticulture.  |
| 10. | Bhanu Jasrotia<br>Government Advocate.              | i. Department of Culture.<br>ii. J&K Academy of Art, Culture and Languages.<br>iii. Khadi Village Industries Board.   |
| 11. | Adarsh Bhagat<br>Government Advocate.               | i. Civil Aviation Department.<br>ii. IMPA<br>iii. Resident Commissioner, New Delhi.<br>iv. J&K Agro Industries Ltd.   |
| 12. | Eishaan Dadhichi,<br>Government Advocate            | i. Department of Tribal Affairs.<br>ii. Food Civil Supplies and Consumer  |

|     |                                       |   |
|-----|---------------------------------------|---|
|     |                                       | Affairs Department.<br>iii. Science & Technology Department<br>iv. Hospitality and Protocol Department  |
| 13. | Sumeet Bhatia,<br>Government Advocate | i. Jammu and Kashmir Legal Services Authority.<br>ii. ARI and Trainings Department<br>iii. JKBOPEE<br>iv. Planning Development and Monitoring Department.<br>v. Ranbir Government Press |

General Administration Department, Finance Department including Financial Corporation and any other Department/Corporation that has not been assigned here in above to any Law Officer shall remain with Ld. Advocate General, J&K;

Shri Sumeet Bhatia, Government Advocate shall assist Ld. Advocate General in all Arbitration matters and;

The aforesaid allocation is subject to the satisfactory performance of the Law Officers which shall be reviewed periodically.

By order of the Government of Jammu and Kashmir.

**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government**

No: Law-Jud/153/2021-10.

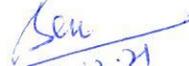
Dated:-27-12-2021.

Copy to the:-

1. Learned Advocate General, J&K, Jammu.
2. Financial Commissioner (Additional Chief Secretary), Finance Department.
3. Financial Commissioner (Additional Chief Secretary), Health and Medical Education Department.
4. Principal Secretary to Hon'ble Lt. Governor, J&K, Jammu.
5. All Principal Secretaries to Government, J&K, Jammu.
6. Director General of Police, J&K, Jammu.
7. Principal Resident Commissioner, J&K Government, New Delhi.
8. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
9. All Commissioner/Secretaries to Government.
10. Chief Electoral Officer, J&K, Jammu.
11. Divisional Kashmir Jammu.
12. Registrar General, High Court of Jammu and Kashmir and Ladakh, Jammu.
13. All concerned Law officers.
14. Director Information, J&K, Jammu.
15. Director Archives, Archaeology and Museums, J&K, Jammu.
16. Director Litigation Jammu.
17. All Officers of the Department of Law, Justice and Parliamentary Affairs.
18. Private Secretary to Chief Secretary for information of the Chief Secretary.
19. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
20. Incharge Website Section, Department of Law, Justice and Parliamentary Affairs
21. Government Order File.
22. Concerned File.

  
**(Ashish Gupta)**

Additional Secretary to Government

  
27.12.21